

**TRADE MARKS REGISTRY, KOLKATA****OPPOSITION HEARING BOARD FOR THE MONTH OF DECEMBER , 2018****CAUSE LIST**

<b>DATE</b>	<b>TIME</b>	<b>APPLICATION NO.</b>	<b>OPPOSITION NO.</b>	<b>PARTY NAME</b>	<b>OFFICER</b>
13-12-2018	11.00AM	677806	248078	S.MAJUMDAR & CO VS REMFREY AND SAGAR	SMT. RATAN SHALYA
13-12-2018	11.15AM	757803	175763	SELVAM & SELVAM VS M.P. MIRCHANDANI & CO	SMT. RATAN SHALYA
13-12-2018	11.30AM	891989	150874	D.P. AHUJA & CO VS ARORA REGISTRATION SERVICE	SMT. RATAN SHALYA
13-12-2018	11.45AM	684729	155481	S.MAJUMDAR VS DASWANI & DASWANI	SMT. RATAN SHALYA
13-12-2018	12.00PM	756963	226892	TRADE MARK REGISTRATION BUREAU VS THE ACME CO.	SMT. RATAN SHALYA
14-12-2018	11.00AM	785474	225642	SHUKLA TRADE MARK CO. VS CHANDRAKANT M JOSHI	SMT. RATAN SHALYA
14-12-2018	11.15AM	768554	225251	SHUKLA TRADE MARK CO. VS SWASTIK MASALA PICKLES & FOOD PRODUCTS PRIVATE LIMITED	SMT. RATAN SHALYA
14-12-2018	11.30AM	799422	221531	JAI SINGH KUNDALIA VS LALL & SETHI	SMT. RATAN SHALYA
14-12-2018	11.45AM	826351	166759	S.MAJUMDAR & CO. VS SHUKLA TRADE MARK COMPANY	SMT. RATAN SHALYA
14-12-2018	12.00PM	856136	164801	NEK MOHAMMAD VS MADAMSER & CO.	SMT. RATAN SHALYA
17-12-2018	11.00AM	527793	720289	PIJUSH KIRAN BHADRA VS P.P.JEWELLERS PVT. LTD.	SMT. RATAN SHALYA
17-12-2018	11.15AM	864434	711667	K.K.MODAK , ADVOCATE VS DELHI REGISTRATION SERVICES	SMT. RATAN SHALYA
17-12-2018	11.30AM	724863	818648	DE PENNING & DE PENNING. VS O.P. SHARMA BROTHERS	SMT. RATAN SHALYA
17-12-2018	11.45AM	755620	235243	D. P. AHUJA & CO. VS ANAND & ANAND	SMT. RATAN SHALYA
17-12-2018	12.00PM	548785	52186	RAJ KUMAR AGARWAL VS REGISTRATION S.S. KENDRA	SMT. RATAN SHALYA

18-12-2018	11.00AM	724635	200862	SHUKLA TRADE MARK COMPANY VS M. J. CHAWLA	SMT. RATAN SHALYA
18-12-2018	11.15AM	788642	164005	D. SEN & CO. VS SHARMA CHEMICALS	SMT. RATAN SHALYA
18-12-2018	11.30AM	964832	176277	REMFROY & SAGAR VS AZB & PARTNERS	SMT. RATAN SHALYA
18-12-2018	11.45AM	629093	117110	SHUKLA TRADE MARK CO. VS WORLDWIDE REGISTRATION BUREAU	SMT. RATAN SHALYA
18-12-2018	12.00PM	811418	169076	IPR HOUSE.COM VS DELHI REGISTRATION SERVICES	SMT. RATAN SHALYA
19-12-2018	11.00AM	725451	719493	NAND KISHOR MUNDHRA VS ARJUN T. BHAGAT & CO.	SMT. RATAN SHALYA
19-12-2018	11.15AM	868179	177534	GALAXY MEDICARE LIMITED VS REMFROY AND SAGAR	SMT. RATAN SHALYA
19-12-2018	11.30AM	801230	724322	KOLKATA TRADE MARK SERVICE VS ARORA AND ARORA	SMT. RATAN SHALYA
19-12-2018	11.45AM	864431	711669	K.K.MODAK , ADVOCATE VS DELHI REGISTRATION SERVICES	SMT. RATAN SHALYA
19-12-2018	12.00PM	813020	221573	KAUSAR ALI VS G.S. RIJHWANI & CO	SMT. RATAN SHALYA
20-12-2018	11.00AM	518916	54581	REMFROY & SAGAR VS S. MAJUMDAR & CO.	SMT. RATAN SHALYA
20-12-2018	11.15AM	753017	209019	DEPENING & DEPENING VS LALL & SETHI	SMT. RATAN SHALYA
20-12-2018	11.30AM	928812	126617	S. MAJUMDAR & CO VS THE ACME CO.	SMT. RATAN SHALYA
20-12-2018	11.45AM	634265	178835	DEPENNING & DEPENNING VS ANAND AND ANAND	SMT. RATAN SHALYA
20-12-2018	12.00PM	505481	50982	PRAVATH KUMAR ACHERJEE VS S. MAJUMDAR & CO.	SMT. RATAN SHALYA
21-12-2018	11.00AM	866864	221419	SHEKHAR AGARWAL VS SURESH & CO.	SMT. RATAN SHALYA
21-12-2018	11.15AM	904412	214827	SHUKLA TRADE MARK COMPANY VS MANGLA REGISTRATION SERVICE	SMT. RATAN SHALYA

21-12-2018	11.30AM	922316	220827	LALL & SETHI VS M.P. MIRCHANDANI & CO.	SMT. RATAN SHALYA
21-12-2018	11.45AM	795552	172549	S. MAJUMDAR & CO VS SHUKLA TRADE MARK COMPANY	SMT. RATAN SHALYA
21-12-2018	12.00PM	724306	154023	PREM KRISHNA AGRAWAL VS AGRAWAL PACKWELL CORPORATION	SMT. RATAN SHALYA